



Sl. No. 1634 Date 19.3.26

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

I.A. NO. 81 of 2025/EZ

IN

APPEAL No. 07 OF 2025/EZ

IN THE MATTER OF

Shambhu Sharan SinghAppellant

Versus

State of Bihar & OrsRespondent(s)

Sri/Smt. Ashish Kumar Gupta who is identified by Advocate A.K. Lal who solemnly affirmed and declared contents of this affidavit apart from this nothing else as atamp/Court fees etc. U/s 3 & Sub rule 4 of rule of N.Act. 1986 before me.

A.K. LAL Notary, Civil Court, Patna

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 03 BIHAR STATE POLLUTION CONTROL BOARD, TO I.A. NO. 81 OF 2025.

I, Ashish Kumar Gupta, Aged about 59 years, Male, Son of Late Saryug Prasad Gupta, Resident of East of College of Commerce, Munna Chak, Kankarbagh. P.S.- Patrakar Nagar, Patna- 800020, do hereby solemnly affirm and state as follows:



— X —

1. That I am presently posted as Environmental Engineer in Bihar State Pollution Control Board.
2. That it is most humbly submitted that the instant IA has been preferred to condone the delay in filing of the original Appeal.
3. That it is humbly submitted that as per the records maintained at the State Board office the Appeal No. 05 of 2020 before the Appellant Authority, Patna, was heard on 19.03.2025 and subsequently on the basis of the hearing held on 19.03.2023 order dated 25.03.2025 has been passed and no separate hearing on 25.03.2025 was done. Further, as per the records of the case the appellant was present on 19.03.2025 for hearing.

A copy of the notice of hearing on 19.03.2025 issued by the Appellant Authority, Patna, is annexed and marked as Annexure-A.

4. That it is humbly submitted that the appellant has made a false statement that the appellant was not informed about the hearing dated 25.03.2025, as no hearing was done on 25.03.2025, therefore occasion to inform the appellant does not arise. The Appellant Authority,





Patna, on the basis of the hearing convened on 19.03.2025 has passed the order dated 25.03.2025, which the appellant is trying to give a different color and is trying to make a case that a hearing was done on 25.03.2025 and the appellant was not present for the same.

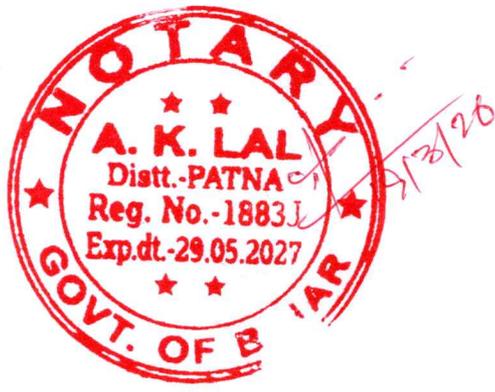
5. That it is humbly submitted that the ground taken for condonation of delay is that the Advocate on record was suffering from some medical condition and was travelling to Chennai frequently in Month of March' 2025. However, as per the statement made by the Appellant that he came to know about the order dated 25.03.2025 only on 08.05.2025, (May' 2025) therefore the treatment of the Advocate on Record in month of March' 2025, would not be relevant.

6. That I have read the contents of the affidavit and have understood the same and nothing material has been concealed therefrom.

Identity of the deponent: signature of who has signed in my presence
Asst

AK Gupta

DEPONENT



— X —

VERIFICATION

Verified at Patna on 19th day of March, 2026, that the averments made in the present affidavit are true and correct to the best of my knowledge and information derived from records of the matter and Annexures are true copy of the original, no part of it is false and nothing material has been concealed therefrom.

Ak Gupta

DEPONENT

- X -



भारतीय विद्यालय संगठन प्राधिकरण
भारत सरकार
Unique Identification Authority of India
Government of India



E-Aadhaar Letter

नामांकन क्रमांक/Enrolment No.: 1067/02423/03119

Ashish Kumar Gupta (आशीष कुमार गुप्ता)
S/O: Late Saryug Prasad Gupta, kankarbagh, east of collage of commerce, munna chak, Sampachak, Patna, Bihar - 800020

सूचना

- आधार पहचान का प्रमाण है, नागरिकता का नहीं।
- पहचान का प्रमाण ऑनलाइन ऑथेंटिकेशन द्वारा प्राप्त करें।
- यह एक इलेक्ट्रॉनिक प्रक्रिया द्वारा बना हुआ पत्र है।

आपका आधार क्रमांक/Your Aadhaar No.:

5736 5735 1647



INFORMATION

- Aadhaar is a proof of identity, not of citizenship.
- To establish identity, authenticate online.
- This is electronically generated letter.

आधार-आम आदमी का अधिकार

1947
1950-2007-1947
help@uidai.gov.in
www.uidai.gov.in

Signature Not Verified
Digitally signed by Sandeep Bhardwaj
Date: 2016.01.12 13:02:49 IST

- आधार देश भर में मान्य है।
- आधार के लिए आपको एक ही बार नामांकन दर्ज करवाने की आवश्यकता है।
- कृपया अपना नवीनतम मोबाइल नंबर तथा ई-मेल पता दर्ज कराएं, इससे आपको विभिन्न सुविधाएं प्राप्त करने में सहायित होगी।

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Ashish Gupta

भारत सरकार
GOVERNMENT OF INDIA



भारतीय विशिष्ट पहचान प्राधिकरण
UNIQUE IDENTIFICATION AUTHORITY OF INDIA



आशीष कुमार गुप्ता
Ashish Kumar Gupta
जन्म तिथि/DOB: 15/01/1966
पुरुष / MALE



पता:

S/O: लेट सरयुग प्रसाद गुप्ता,
कनकरबाग, ईस्ट ऑफ
कॉलेज ऑफ कॉमर्स, मुन्ना
चक, सम्पतचक, पटना,
बिहार - 800020

Address:

S/O: Late Saryug Prasad Gupta,
kankar bagh, east of collage of
commerce, munna chak,
Sampachak, Patna,
Bihar - 800020

5736 5735 1647

5736 5735 1647

आधार-आम आदमी का अधिकार

Aadhaar-Aam Admi ka Adhkar



प्रेषक,

मो० नौशाद अहमद,
अवर सचिव,
राजस्व पर्षद, बिहार, पटना।

सेवा में,

सचिव,
उद्योग विभाग, बिहार, पटना।
सचिव,
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग, बिहार।

सदस्य सचिव,

बिहार राज्य प्रदूषण नियंत्रण पर्षद, परिवेश भवन, एन.एस.बी./2,
औद्योगिक क्षेत्र, पाटलिपुत्रा, पोस्ट-सदाकत आश्रम, पटना-800010
दूरभाष-(0612) 2261250 / 2262265 / 2261050 (फैक्स)
ईमेल-bspceb@yahoo.com

Shri Suraj Samdarshi, Advocate

Buddha Colony Main Road,
Near Chaudhary Center & Opposite Maa Bhagwati Travels,
East Boring Canal Road, Patna-01
Mob. No-9334125369

Shri Rajeev Sekhar, Advocate

Advocate General Office,
Near Gate No. 4, Chamber of GA-13,
Patna High Court, Patna.
Mob. 9973044117/ 7979090623

पटना, दिनांक 25-03-2025

विषय:-Pollution Case No.-05/2020 शंभू शरण सिंह बनाम बिहार सरकार एवं अन्य।

महाशय,

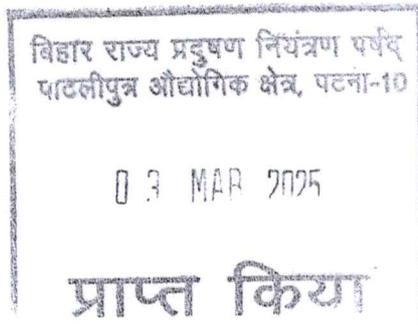
निदेशानुसार उपर्युक्त विषय के संबंध में सूचित करना है कि उक्त वाद की सुनवाई दिनांक-19.03.2025 को अपराह्न 04:00 बजे माननीय अपर सदस्य, राजस्व पर्षद, बिहार, पटना के न्यायालय में निर्धारित की जाती है।

अतः अनुरोध है कि उक्त तिथि को निर्धारित समय पर उपस्थित होकर अपना-अपना पक्ष प्रस्तुत करें।

विश्वासभाजन

अवर सचिव

राजस्व पर्षद, बिहार।



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Typed Copy of Annexure- A
Board of Revenue, Bihar
Pollution Case no.- 05/2020- 118

From,

Md. Naushad Ahmad,
Additional Secretary,
Board of Revenue, Bihar, Patna.

To,

Secretary,
Industry Department, Bihar, Patna.

Secretary,
Depart. Of Environment, Forest and Climate Change, Bihar.

Member Secretary,
Bihar State Pollution Control Board,
Parivesh Bhawan, nsb/2, Industrial Area, Patliputra, P.S.- Sadakat Ashram,
Patna- 800010.

Shri Suraj Samdarshi, Advocate,
Buddha Colony Main Road,
Near Chaudhary Center & Opposite Maa Bhagwati Travels,
East Boring Canal Road, Patna- 01.

Shri Rajeev Sekhar, Advocate,
Advocate General Office,
Near Gate No.- 4, Chamber of GA- 13,
Patna High Court, Patna.

Patna, dated 25.02.2025

Subject- Pollution Case No.- 05/2020, Shambhu Sharan Singh V/S State of Bihar & Ors.

Sir,

As directed with respect to the above subject it is inform that the above matter is fixed for hearing on 19.03.2025 at 4 PM before the Hon'ble Additional Member, Board of Revenue, Bihar.



- X -

Therefore, it is requested to be present on the assigned date and time to place your stand.

Your faithfully,

Additional Secretary,
Board of Revenue, Bihar, Patna.

